

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-20/2024/2253/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Syeda F. A. Zinnat,
i/c District & Sessions Judge,
Hojai.

Dated Guwahati the th 14 March, 2024.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/24/531 dtd 05.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 06.03.2024 and 07.03.2024, along with station leave permission, with the official vehicle, at own cost, from the evening of 05.03.2024 till the morning of 11.03.2024.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office as well as the Court and Office of the District & Sessions Judge, Hojai during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-20/2024/2254/A, dated , 14-03-2024
Copy to:

✓1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)